

(44)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-1-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(AKR HOLDINGS PVT LTD)
NAME OF THE RESPONDENT(S) : SRI AALLAN PAUL & 5 OTHERS
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1	N. KUMAR	LIQUIDATOR	N/K
2	R. CHANDRA MOHAN	LIQUIDATOR Council for Respondents 1 to 5	R. Ch

ORDER

Due to paucity of time, the matter stands adjourned on 11.12.2019.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)